

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 05.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Meena Kothari Advocate	S.B Civil Misc.Appeal No.144/2010,Manish V/s Neelu @ Bhavika	Dr.Sachin Acharya	Mr.Pankaj Gupta & Kausal Gautam

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01.	Shri Prashant Retd;D.J.	S.B Civil Writ Pet.No.9247/2015,Smt. Geeta Devi V/s Board of Revenue & Ors.	Mr.Vishal Sharma	Mr.Arjun Purohit
02	Shri Muli Dhar Vaishnav Retd;D.J.	D.B.Civil Misc.Appeal No.2093/2013.Smt.Suman Saran v/s Rahul Saran	Mr.Manish Dadich	Mr.C.S. Kotweani


DY. SECRETARY
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR
